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IN THE HIGH COURT OF BOMBAY AT GOA

WRIT PETITION NO.1678 OF 2020

Mr.Eduardo Camilo Da Cruz & Anr.] ... Petitioners
vs.
The Chief Officer,]
Mormugao Municipal Council & Ors.] ... Respondents

Mr.Bhargav Khandeparkar, for Petitioner.
Mr.Menino Pereira, for Respondent No.2

CORAM : N.R.BORKAR, J.

DATE : 30TH DECEMBER, 2020.

(VACATION COURT THROUGH V.C.)

P.C.

1] Heard learned counsel for Petitioner for some time. He seeks permission to bring on record subsequent events by filing additional affidavit. Permission is granted.

2] Stand over to 4th January, 2021. Petitioner shall intimate the next date in the matter to Respondent Nos.3 and 4 or their Advocate by email.

[N.R.BORKAR, J]